

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
MUMBAI**

REGIONAL BENCH - COURT NO. I

**Customs Appeal No. 86628 of 2015**

(Arising out of Order-in-Original No. 11/2015-16 dated 28.07.2015 passed by the Commissioner of Customs (General), Mumbai)

**M/s M.D. Shipping Agency**

C.B. No. 11/2016,  
Double View Building, 2<sup>nd</sup> Floor,  
Mint Road, Fort, Mumbai – 400 001

**.... Appellant**

Versus

**Commissioner of Customs (General), Mumbai**

2<sup>nd</sup> Floor, New Custom House, Ballard Estate,  
Mumbai – 400 001

**.... Respondent**

APPEARANCE:

Ms. Anam Khan, Advocate for the Appellant

Shri L.B. D'costa, Authorized Representative for the Respondent

**CORAM:**

**HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL)**

**HON'BLE MR. M.M. PARTHIBAN, MEMBER (TECHNICAL)**

**FINAL ORDER NO. A/86898/2025**

Date of Hearing: 03.12.2025

Date of Decision: 03.12.2025

**PER: S.K. MOHANTY**

Learned Advocate appearing for the appellant prays for withdrawing the appeal. Prayer made is considered. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and pronounced in open court)

**(S.K. MOHANTY)  
MEMBER (JUDICIAL)**

**(M.M. PARTHIBAN)  
MEMBER (TECHNICAL)**